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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/523/KER/(IB)/2017  
NAME OF THE PETITIONER(S) : K. HEMALATHA VISWANATHAN  
NAME OF THE RESPONDENT(S) : VYSALI PHARMACEUTICALS LTD  
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	R. Kannan	P. C. S. Sri. Vysali Pharmaceuticals Indl.	
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**ORDER**

Representative for Respondent present and submitted an affidavit and the same is placed on record. In the light of the contents of the affidavit, we direct the representative of the Respondent to instruct his client to open an escrow account or to open an account in the name of the estate of the deceased for the benefit of his legal heirs and provide the account details before this Bench for passing appropriate order. Put up on 28.11.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)